

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 2680**

ANSWERED ON 22.12.2022

**CLEANING OF MUSI RIVER**

2680 SHRI KOMATI REDDY VENKAT REDDY

SHRI MANNE SRINIVAS REDDY

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the Government has received any proposal from the States of Andhra Pradesh and Telangana for Central Financial Assistance for setting up of tertiary sewage treatment plants and implementation of comprehensive underground sewerage and storm water drainage system in some areas under any scheme to clean the contaminated rivers including Musi river;
- (b) if so, the details thereof along with the details of State Annual Action Plans;
- (c) the details of the action taken thereon since 2015 onwards till date, State and district-wise particularly in Andhra Pradesh and Telangana; and
- (d) whether the Government has received any proposal for cleaning of Musi river in the State of Telangana on the lines of Namami Gange and if so, the details along with the present status thereof and funds sanctioned/spent till date for the same?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

**(a) to (d)** Cleaning/rejuvenation of rivers is an ongoing process. Water is a State subject, and it is the responsibility of the States/UTs and local bodies to ensure treatment of sewage and industrial effluents to the prescribed norms before discharging into water bodies or land to prevent and control of pollution therein. Through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), this Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance for pollution abatement works for rivers, excluding Ganga and its tributaries, relating to interception & diversion of raw sewage, construction of sewerage system, setting up sewage treatment plant (STP), low cost sanitation, river front/bathing ghat development, etc. in identified polluted stretches of rivers in the country including Musi and Godavari in Telangana and Andhra Pradesh.

Under NRCP, in Telangana, pollution abatement projects for conservation of river Musi and Godavari have been sanctioned at a total cost of Rs.345.72 crore and a total capacity of 621.46 MLD has been created in towns of Hyderabad, Bhadrachalam, Mancherial and Ramagundam. While, in Andhra Pradesh, pollution abatement works have been sanctioned for River Godavari in Rajahmundry

at the total cost of Rs.21.78 crore and a 30 MLD capacity Sewage Treatment Plant (STP) has been created.

Details of projects under NRCP for pollution abatement of Musi and Godavari rivers in Telangana and Andhra Pradesh are given below:

Sl. No.	State	Town	River	Sanctioned cost (Rs in crore)	Capacity created (in MLD)	Sanctioned date & year
1.	Telangana	Hyderabad	Musi	335.65	593.00	23.02.2007
		Bhradrachalam	Godavari	2.01	4.00	11.02.2002
		Mancherial	Godavari	2.31	6.46	23.11.1995
		Ramagundam	Godavari	5.75	18.00	08.12.1995
<b>Total</b>				<b>345.72</b>	<b>621.46</b>	
2.	Andhra Pradesh	Rajahamundry	Godavari	21.78	30.00*	18.03.1996
<b>Total</b>				<b>21.78</b>	<b>30.00</b>	

\*During financial year 2021-22, project for capacity augmentation and up-gradation of 30 MLD capacity STP at Rajahamundry to 50.6 MLD capacity has been sanctioned at a total cost of Rs.88.43 crores, under NRCP.

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